

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 11.07.2022 (MONDAY)

COURT – IV (VIRTUAL MODE)

After rising of Chairperson Court assembled at 02:00 PM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Mr. Naresh Salecha, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 396 of 2020	K.B. Polychem (India) Ltd. Vs. Rapt Industries Pvt. Ltd.	Shailender Kumar	

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**By order of Hon'ble Chairperson
-sd/-
Registrar**